

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18908-JK (LD) of 2024

DATED:- 27 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer of Jammu And Kashmir Projects Construction Corporation Limited as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27- 11 - 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Company Secretary, JKPCC Ltd., Jammu (This is with reference to his letter no. PS/MD/1467-68 dated 27.11.2024)
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz

Reyaz Ali Bhat
27.11.24

Annexure to the Government Order No:-18908-JK(LD) of 2024 dated 27.11.2024

S No.	Case Type	Titled of the case	OIC	Designation
1.	CCP(S) No.:- 315/2024	Tech build & Associates V/s Rajesh Kumar Shavan & Ors.	Sh. Raman Sawhney	Dy. General Manager Unit- Jammu
2.	CCP(S) No.334/2024	Karnail Singh V/s Sh. Bhupainder Kumar & Ors.	Sh. Raman Sawhney	Dy. General Manager Unit- Jammu
3.	WP (C) No. 2495/2024	Roop Krishan Dhar V/s UT of J&K & Ors.	Sh. Raman Sawhney	Dy. General Manager Unit- Jammu

Jms